## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:143 ANSWERED ON:05.12.2013 HELICOPTER INDUSTRY Antony Shri Anto

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has any record regarding the growth of helicopter industry in the country during the last three years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to beef up safety measures in the Indian helicopter industry?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

(a)& (b): Yes, Madam. Government of India have taken various measures for growth of the helicopter industry in the country.

A separate Helicopter Division has been set up in the Directorate General of Civil Aviation (DGCA) to look after the helicopters operations of Scheduled, Non-Scheduled and General Aviation helicopter operation in the country.

Total number of helicopters registered in India during the last three years are given below:-

Registered upto 31.12.2011 - 267 Registered upto 31.12.2012 - 282 Registered upto 28.11.2013 - 292

- (c): DGCA has issued following guidelines for safely operations of helicopters and flight safety precautions.:-
- (i) Air Safety Circular 7 of 2013 on subject: Seasonal Helicopter Operations Safety Guidelines.
- (ii) Civil Aviation Requirement (CAR) Section 7 series B Part XII for hill flying.
- (iii) Civil Aviation Requirement (CAR) Section 7 Series B Part XIV on Recurrent Training requirements for helicopters pilots.
- (iv) Operation Circular 07/13 on Utilization of Helicopter in Disaster Management. (These Civil Aviation Requirements (CAR) and Air Safety Circulars are also available on DGCA website www.dgca.nic.in)